

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-04-2024 AT 10:30 AM**

**Company Petition IB/229/2021**

**AND**

**IA (IBC) 670/2024 in IA (IBC) 588/2024, IA (IBC) 672/2024 in IA (IBC) 588/2024 & IA  
(IBC) 1168/2022, IA(IBC) 161, 588, 590/2024 & IA (IBC) 671/2024 in IA (IBC) 588/2024  
in Company Petition IB/229/2021  
u/s. 9 of IBC, 2016**

**IN THE MATTER OF:**

Sunland Alloys

**...Operational Creditor**

**AND**

Castall Technologies Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA (IBC) 670/2024 in IA (IBC) 588/2024**

Orders not pronounced. For orders on 30.04.2024.

**IA (IBC) 672/2024 in IA (IBC) 588/2024**

Orders not pronounced. For orders on 30.04.2024.

**IA (IBC) 1168/2022, IA(IBC) 161, 588, 590/2024 & IA (IBC) 671/2024**

Call on 30.04.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**